

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8838/2017

ANKIT GOYAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.104769/2017-CONDONATION OF DELAY IN FILING and IA No.104774/2017-EXEMPTION FROM FILING O.T. and IA No.104771/2017-CONDONATION OF DELAY IN REFILING)

Date : 04-01-2018 This petition was called on for hearing today.

For Petitioner(s) Mr.Chatanya Siddharth,Adv.
Mr. Mukesh Kumar Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service of notice is complete on the sole respondent, but no one has entered appearance on his behalf. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

SANJAY PARIHAR
Registrar

SB